

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:351  
ANSWERED ON:20.04.2010  
FOREIGNERS LODGED IN JAILS  
Sampath Shri Anirudhan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of foreign nationals currently under detention in various jails in the country, State-wise and nationality-wise;
- (b) the number of foreign nationals granted pardon and released from jail during each of the last three years, State-wise alongwith the reasons for such pardon;
- (c) whether the Government has issued new guidelines for the release of foreigners in detention; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.351 FOR 20-04-2010 REGARDING FOREIGNERS LODGED IN JAILS

(a): As per data compiled by National Crime Record Bureau (NCRB), as on 31-12-2007 there were 4695 foreign nationals under detention in various jails in the country. A statement indicating State-wise break-up is given at annexure. Nationality wise information is, however, not maintained centrally.

(b): One German National viz. Mr Richard Rodrigues was granted remission of sentence on medical grounds under article 72 of the Constitution in the year 2007.

(c): No, Madam

(d): Does not arise.